

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**DADHEECH INFRASTRUCTURES PRIVATE LIMITED OPERATING IN THE**  
**CONSTRUCTION AND INFRASTRUCTURE BUSINESS.**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Dadheech Infrastructures Private Limited PAN: AACCD5765A CIN: U14219WB2007PTC114838
2.	Address of the registered office	9/12, Lal Bazar Street 'E' Block, 4th Floor Kolkata – 700001, West Bengal, India
3.	URL of website	<a href="https://ipdipl.com/">https://ipdipl.com/</a>
4.	Details of place where the majority of fixed assets are located	Please write an e-mail to <a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a> to seek further details about the Corporate Debtor.
5.	Installed capacity of main products/ services	Please write an e-mail to <a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a> to seek further details about the Corporate
6.	Quantity and value of main products/ services sold in the last financial year	One Contract was executed between Dadheech Infrastructures Pvt Ltd and Gajrup Infrahomes Pvt Ltd on 1 <sup>st</sup> July'2021 for <b>Rs 77,40,01,423</b> in Imphal, Manipur.  Arbitration proceedings have been filed with the Hon'ble High Court of Delhi whose estimated award is Rupees 120 Crores (Rs 100 Crores + 20 Crores) for Ahmedabad & Kapurthala respectively against D.G.MAP.
7.	Number of employees/ workmen	04 (Four)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Please write an e-mail to <a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a> to seek further details about the Corporate Debtor.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Please write an e-mail to <a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a> to seek further details.
10.	Last date for receipt of expression of interest	06-04-2024
11.	Date of issue of provisional list of prospective resolution applicants	09-04-2024

12.	Last date for submission of objections to provisional list	14-04-2024
13	Date of issue of Final list of Prospective Resolution Applicants	21-04-2024
14	Date of Issue of Information Memorandum, Evaluation Matrix and request for Resolution Plans to prospective resolution applicants.	26-04-2024
15	Last date for submission of resolution plans	27-05-2024
16.	Process email id to submit Expression of Interest	<a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a>

Date: 22.03.2024

Place: Kolkata

Mr. Soumendra Podder  
Resolution Professional  
For Dadheech Infrastructures Private Limited  
Reg. No. IBBI/IPA-001/IP-P00446/2017-18/10789  
Authorisation of Assignment Valid Upto: 30-6-2025  
Address: 1/427 Gariahat Road (South) 4th Floor,  
Kolkata, West Bengal - 700068



# P: The inevitable Premier League reverts to normal

### Uninterrupted by election or pandemic, the cash-rich tournament has become an unavoidable event

**VISHAL MEHRA**  
New Delhi, 22 March

Last year's Indian Premier League (IPL) final was played at Ahmedabad's Sardar Vallabhbhai Patel Stadium on May 29. Precisely a week later, members of the Indian Test team were jetted from the country's sweltering conditions to the cooler climes of London to feature in the World Test Championship final against Australia.

In this age of cut-throat competition and professionalisation, these cricketers are expected to make a seamless transition from one format to the other. It's easier said than done.

The Indians, under the leadership of coach Shashi Mani, imploded under the most dramatic circumstances. They would go down by 209 runs to host Australia in the World Test Championship final. It was the second time in succession that India would bow out in the semi-finals of the premier long-form ICC tournament.

Instead of blaming his players for their inspired performance, Shastri questioned the scheduling of the World Test Championship final during the post-match press conference.

"Why after the IPL? Why not in March? June is not the only month to play in the World Test Championship," he asked.

Of the few certainties in life, Shastri is the razzamattaz of the IPL. He has survived the scourge of the pandemic, and over the years, it has also dodged the frenzy of several Lok Sabha elections to cement a spot in the annual sporting calendar.

On Friday, the 17th edition of the IPL will kick-off with Chennai Super Kings and Royal Challengers Bangalore facing off at the Chapek Stadium in Chennai.

Over the years, the IPL has attained the status of a decedent, witnessing a remarkable 26 per cent surge in its domestic brand value to touch \$10.7 billion, according to Brand Finance.

Such has been IPL's sway that players are increasingly skipping international and domestic commitments just to attend this cash-rich tournament. But the malaise is deep.



The 17th edition of the IPL will kick off with Chennai Super Kings and Royal Challengers Bangalore facing off at the Chapek Stadium in Chennai. PHOTO: IPL

the whip on Shreyas Iyer and Manu Kohli — a two-against-one Indian cricket — yet for choosing "IPL over domestic cricket" by excluding them from the list of central contracts.

But the malaise is deep, rooted, blame it on the ill-conceived scheduling.

The ICC World T20, spread across the Caribbean islands and in the US, is scheduled to take place in June this year, just days after the final of this IPL.

Not surprisingly, this IPL assumes greater significance as a spectacular performance in this edition guarantees a player a sure-shot

ticket to the showcase ICC events.

Take the case of star Indian player KL Rahul.

Rahul is back at the helm after recovering from a quadriceps injury as the captain of the Lucknow Super Giants (LSG).

At the IPL's traditional press conference, Justin Langford, the tough-talking coach of LSG, was asked about his captain's chances of making it to the Indian team.

The message for players like KL Rahul is that the more they concentrate on playing well, the better their chances of World T20 call-up will increase," Langford said.

West Indies pace bowler leg-spinner Michael van Lamerie, a strong voice on the IPL, said, "It is not cricket." He also said the ICC to not turn the sport into a "soft-ball competition".

Given the financial clout and the brand equity of the IPL, this is a competition that is only going to burgeon in size and stature in the years ahead.

# Star Sports viewership jumps 24% in run-up to IPL

Star Sports, the official broadcaster of Tata India Premier League (IPL) 2024, has witnessed a 24 per cent increase since the commencement of its IPL coverage last year. Star Sports has reached 24.6 million viewers as of March 15, Star Sports said in a release. The total consumption for build-up programming has soared to 21.1 billion minutes, an impressive 26 per cent higher compared to last year. This unprecedented engagement, even before a ball is bowled, highlights the overwhelming popularity, enhanced storytelling in multiple languages, and the network's connection with fans in a diverse set of markets, where the cricket tournament starts on March 22.



To redress disputes of investors regarding trades done on the exchange, the ONLINE DISPUTE RESOLUTION (ODR), mechanism is available in the securities market

To register a complaint, log on to: <https://smartodr.in/>

## 70% OF IPL 2023 VIEWERS GEN Z AND MILLENNIALS

Nearly 70 per cent of the 22.6 million viewers of the IPL 2023 were Gen Z and millennials, according to a report by IMDb's smart lock screen platform. Glance. While the highest cumulative engagement came from the South region, Delhi, Maharashtra, and Uttar Pradesh were the most engaged states. "Owing to soaring costs during this sporting tournament, mobile banners are preferred, innovative and lucrative medium for advertisers compared to traditional platforms. In fact, 75 per cent of IPL 2023 viewers tuned into the tournament digitally, of which 30 per cent preferred watching it solely on mobile," said Vasu Aggarwal, chief business officer, IMDb Group.

ARTHMAN GUPTA



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### E-AUCTION SALE NOTICE UNDER IBC, 2016

M/s. GVK INDUSTRIES LIMITED (GVKL) (In Liquidation)  
Reg. Office: Plot-19, Palghat Colony, Airport Road, Secunderabad, Hyderabad, Telangana-500003.

**SALE OF ASSETS OF GVK UNDER LIQUIDATION**

Reserve Price (Rs. Crores)	EMD (Rs. Crores)	Bid Increase (Rs. Crores)
8,00,08	1,00	1,00

Lot 1: 20,000, 10,000, 5,000, 20,000, 25,000, 30,000, 40,000, 60,000, 30,000, 20,000, 15,000, 10,000, 5,000, 20,000, 25,000, 30,000, 40,000, 60,000

Lot 2: 2,80, 2, 0.60, 0.50, 0.10

Device Price (IN ₹)

**OPINION INSIGHT OUT**

**Business Standard**  
Insight Out

### OSBI

Public Auction Notice

Global IT Centre, Sector 11, CBD Bagh, New Market - 400514

**NOTICE INVITING TENDERS FOR THE ATTENTION OF TENDERS FOR FAUCES & PUMPS LIMITED**

Ref: NDO/2024/02/2024 DATED: 22.03.2024

OSBI is invited to submit bids for the eligible bidders for the purchase of Faucets and Pumps. The bids are to be submitted to the attention of the Tendering Officer, Faucets and Pumps Limited, Global IT Centre, Sector 11, CBD Bagh, New Market - 400514.

Comments of download of Bids: From 22.03.2024.

Last date and time for submission of bids: 15.04.2024 upto 16:00hrs.

DGM (Data Centres and Cloud)

Information Technology Division, HO, 5, Samad Marg, New Delhi - 110 001  
(Email ID: [eprocurement@pic.in](mailto:eprocurement@pic.in), Phone: 011-23311452)

**Tender Notice**

Punjab National Bank invites online bids (both technical and commercial) through GeM (Government e Marketplace) from eligible bidders for Procurement of Server Workstation.

Interested bidders may visit website: <https://gem.gov.in/> for details.

Last date for online bid submission is 22.04.2024 at 1600 hrs.

Chief Manager

### NOTICE OF MEETING

Bank of Baroda

**Notice of Specified / Cut-off Date**

[In respect of Election of One Shareholder Director]

The Bank has decided to initiate the process of Election of One Shareholder Director amongst the Shareholders other than the Central Government.

Pursuant to Bank of Baroda General (Shares & Meetings) Regulations 1998 as amended (The Regulations) and other applicable Rules, Notice is hereby given that **Friday, 05<sup>th</sup> April 2024** has been fixed as the **Specified (Cut-off Date)** for the purpose of determining the list of Shareholders who shall be entitled to participate (i.e., nominate, contest and vote) in the Election of One Director of Bank of Baroda to be elected by the Shareholders other than the Central Government from amongst themselves, to be conducted pursuant to Section 36(3) of the Banking Companies (Acquisition & Transfer of Undertakings) Act, 1980 as amended (the Act) and the provisions of the Regulations, at the ensuing Extraordinary General Meeting (EGM) of the Shareholders of the Bank proposed to be held on **Tuesday, 07<sup>th</sup> April 2024** through Video Conferencing (VC) / Other Audio Visual Means (OAVM). It is further intimated that pursuant to the Regulation 65 (ii) of the Regulations that 07<sup>th</sup> April for submission of the nomination forms etc., will be upto 11:00 pm on **22<sup>nd</sup> April 2024**.

The Notice for the Meeting along with the relevant Forms for the election will be issued in due course and also will be hosted on the Bank's website.

For Bank of Baroda  
P. K. Agarwal  
Company Secretary

Date: 22.03.2024

### FORM A

Under Regulation 4 of the Securities and Exchange Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

**FOR THE ATTENTION OF TENDERS FOR FAUCES & PUMPS LIMITED**

**RELEVANT PARTICULARS**

1. Name of applicant/contractor	21/01/2017
2. Authority under which corporate entity is incorporated	ROC-Kolkata
3. Corporate status (i.e., Limited/Unlimited liability)	Registered as Private Limited Company
4. Name of the authorized signatory and principal office (if any) of the applicant/contractor	15/03/2024
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### OSBI

Public Auction Notice

Global IT Centre, Sector 11, CBD Bagh, New Market - 400514

**NOTICE INVITING TENDERS FOR THE ATTENTION OF TENDERS FOR FAUCES & PUMPS LIMITED**

Ref: NDO/2024/02/2024 DATED: 22.03.2024

OSBI is invited to submit bids for the eligible bidders for the purchase of Faucets and Pumps. The bids are to be submitted to the attention of the Tendering Officer, Faucets and Pumps Limited, Global IT Centre, Sector 11, CBD Bagh, New Market - 400514.

Comments of download of Bids: From 22.03.2024.

Last date and time for submission of bids: 15.04.2024 upto 16:00hrs.

DGM (Data Centres and Cloud)

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Comments of download of Bids: From 22.03.2024.

Last date and time for submission of bids: 15.04.2024 upto 16:00hrs.

DGM (Data Centres and Cloud)

**OSBI**

Public Auction Notice

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